

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
COMAPNY APPEAL (AT) 37 OF 2019

In the matter of:

Arpit Agarwal

Appellant

Vs

Skytech Constructions Pvt. Ltd & Ors.

Respondents

Present:

For the Appellant:

For the Respondent:

ORDER

31.01.2020- Due to paucity of time, the matter could not be taken up.

Let the matter be fixed on **14th February, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Rk/kam